

**Defective Case Register from 2025-05-22 to 2025-05-22**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/16948/2025	JAGJIT SINGH CHHABRA	2025-05-22	1.W.P.(c) may not lie
2	D-ABLAPL/15277/2025	DEEPAK KU SAHOO	2025-05-22	Page 10 is not neat
3	D-BLAPL/15340/2025	JUGALA KISHORE PANDA	2025-05-22	1- In petition the rejection order annexed wrongly in sl. no. -5. 2- page no. 9 not legible.3-Name and enrollment no. not mentioned in capital letter of one signing Advocate in the Vakalatnama
4	D-CRLMC/15336/2025	SURYAKANTA DWIBEDI	2025-05-22	page no. 15 not neat
5	D-WP(C)/21075/2025	RANJAN KUMAR NAYAK	2025-05-22	1.Deficit Court Fee Of Rs.18/- to be paid on the petition
6	D-ABLAPL/15257/2025	BHABANI SANKAR DAS	2025-05-22	Paragraph no. not tally with Petition and Declaration
7	D-ABLAPL/15261/2025	SUJAY SHANKER SINGHDEO	2025-05-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Para no. not correctly furnished in declaration.
8	D-ABLAPL/15306/2025	PRASANTA KUMAR SAHOO	2025-05-22	1.Reference certificate is not correctly mentioned.
9	D-WP(C)/21160/2025	SATYAJIT MOHAPATRA (2)	2025-05-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
10	D-BLAPL/15195/2025	SURYASNATA MOHAPATRA	2025-05-22	NOMENCLATURE and H.C.B.A.W.F.FEE RS.50 NOT PAID IN V.NAMA
11	D-ABLAPL/15282/2025	SURESH KUMAR JENA	2025-05-22	Petitioner No 1 Faizul Raheman signed V nama as Mirza Faizul Reheman 2. Petitioner No 4 Anyas Khan @Mohammad Annas Khan signed V Nama as Mohammed Anas Khan
12	D-WP(C)/21433/2025	SOUBHAGYA SWAIN	2025-05-22	1.Page No.37 is not legible
13	D-WP(C)/21360/2025	DR.PURUSOTTAM CHULI	2025-05-22	Annexure 4 not legible.
14	D-WP(C)/21531/2025	SAILABALA JENA	2025-05-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
15	D-ABLAPL/15274/2025	LAMBODOR ACHARI	2025-05-22	1. Petitioner no 4 Basanta Mekap @ Basanta Kumar Panigrahi Signed V Nama as Basanta Kumar Mekap. 2. Page 22 is Partly Legible
16	D-WP(C)/20930/2025	SUBHADUTTA ROURAY	2025-05-22	Para no .not mentioned in Declaration
17	D-WP(C)/21291/2025	ASIT KUMAR DASH	2025-05-22	Annexure.2 page No.23 date not tally with Index

18	D-BLAPL/15300/2025	SURYAKANTA DWIBEDI	2025-05-22	page no. 13 not neat
19	D-CRLA/14581/2025	LALATENDU SAMANTARAY	2025-05-22	Mobile no.of two counsels not furnished in vakalatnama .
20	D-WP(C)/21011/2025	DR.NIRANJAN SWAIN	2025-05-22	1. Addressed of the Honble C.J. not correctly furnished in I.A. petition. 2. Page nos. 10 to 14 not legible
21	D-BLAPL/15109/2025	SARADA PRASAD DASH	2025-05-22	Rs. 10/-not paid in V.nama
22	D-ABLAPL/15265/2025	LAMBODOR ACHARI	2025-05-22	1. PS Case No mentioned in Synopsis is incorrect. 2. Annexure 1 and 2 are not attested
23	D-WP(C)/21372/2025	JAYADEBA BEHERA	2025-05-22	1.Court Fee Rs. 3/- to be paid
24	D-BLAPL/15296/2025	SURYAKANTA DWIBEDI	2025-05-22	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page no. 19 not neat. 2.D.C.fee RS.89/- to be paid on V.nama and petitioner signed in V.nama who is in custody and power filed without signature and seal of jail authority.
25	D-CRLMP/15031/2025	BRAJA MOHAN SARANGI	2025-05-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
26	D-WP(C)/21209/2025	BHARATI DASH	2025-05-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
27	D-WP(C)/21177/2025	SOUMYA MISHRA	2025-05-22	20-VERNACULAR CERTIFICATE NOT FURNISHED.
28	D-CRLMC/15011/2025	MANAS KUMAR CHAND	2025-05-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Name and address of the petitioner nos. 2 and 3 not furnished in V.nama.
29	D-CRLMC/15135/2025	MANAS KUMAR CHAND	2025-05-22	1. This case related to sexual offence the name of the victim and other details deleted from the petition as per the standing order 3/2024 and put up for SR thereafter.
30	D-WP(C)/21253/2025	SURYASNATA MOHAPATRA	2025-05-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Declaration para stated wrongly
31	D-CRLA/14895/2025	AJAYA KUMAR PRADHAN	2025-05-22	1. Synopsis and date chart are not found place in index . 2 .Except Appellant no. 4 no one have sworn affidavit on behalf of appellant 1 to 3 in both the I .As filed .3 .Date of order of

				sentence is dated 25 .03 .2025 but in index date of judgement furnished appears not correct .
32	D-ABLAPL/15354/2025	LAMBIT SENAPATI	2025-05-22	P.S.CASE NOT MENTIONED IN CAUSE TITLE
33	D-BLAPL/15121/2025	PURNA CHANDRA MISHRA	2025-05-22	Page no.14 is not in order
34	D-CRLMC/15339/2025	SURYAKANTA DWIBEDI	2025-05-22	1. C.copy of FIR. and Criminal proceeding of G.R.no.390/2025 not filed. 2.Petitioner nos.3 not signed in V.nama.
35	D-WP(C)/20983/2025	RANJAN KUMAR NAYAK	2025-05-22	1.RS.12.00 TO BE PAID.
36	D-CRLMC/14662/2025	MANAS KUMAR CHAND	2025-05-22	1. As per Index annex-3 not filed. 2. Copy of Chart sheets to be filed
37	D-WP(C)/21353/2025	DR.PURUSOTTAM CHULI	2025-05-22	IN Annexure 4 the date of order does not tally with index.
38	D-RSA/21411/2025	SIDHARTH SANKAR MOHAPATRA	2025-05-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
39	D-ABLAPL/15321/2025	BHARAT BHUSAN ROUSTRAY	2025-05-22	page no.7 not neat
40	D-CRLMC/14264/2025	DR.NIRANJAN SWAIN	2025-05-22	1. Age of the petitioner in cause title not tally with affidavit.
41	D-WP(C)/21461/2025	TRILOCHAN PANIGRAHI	2025-05-22	1.Age of the petitioner not tally in cause title as well as affidavit and declaration. 2. Age and fathers name of OP No 5 and 6 not furnished in the cause title
42	D-WP(C)/21488/2025	AKSHYA KUMAR SAHOO	2025-05-22	1.Petitioner Not Signed On V.nama
43	D-ABLAPL/15281/2025	DEEPAK KU SAHOO	2025-05-22	Page 9 partly Illegible.
44	D-CRLMC/15014/2025	BIDESHI KUMAR GHADEI	2025-05-22	Date not filed up in para.3 of petition
45	D-ABLAPL/15234/2025	RAKESH BEHERA	2025-05-22	Petition not correctly addressed to Honorable Court
46	D-WP(C)/21421/2025	NIRANJAN LENKA	2025-05-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1.Page Nos.22 to 25 and 32 to 36 Are not legible.
47	D-ABLAPL/15286/2025	UMAKANTA BARIK	2025-05-22	Page no.10 not legible.
48	D-WP(C)/21192/2025	ASIT KUMAR DASH	2025-05-22	Annexure.2 date not tally with Index and page No25,26,and 27 legible copy not filed
49	D-BLAPL/15087/2025	UPENDRA KUMAR PANDEY	2025-05-22	1-Adress of petitioner in Rejection order not tally in the cause title
50	D-WP(C)/20952/2025	SUNIL KUMAR PANDA	2025-05-22	14-NOT PROPERLY INDEXED.  1. Page nos. 8 and 23 repeated twice
51	D-ABLAPL/15253/2025	PRIYA RANJAN SINGH	2025-05-22	page nos. 19 20 and 21 not neat

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 22-05-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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